

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/129&130/CAA/2017
NAME OF THE PETITIONER(S) : KARTHIK FINANCIAL SERVICES LTD
NAME OF THE RESPONDENT(S) : IMPERIAL CONSULTANTS AND SECURITIES P LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PAWAN JARBAKH	Counsel for the Petitioner	KPS
2.	K. MANI MANNA	(JH) AR For or	AR

ORDER

Counsel for applicant present and filed an affidavit showing proof of service of notice to the Income Tax Department alongwith an acknowledgement. He prayed for time to make further submissions. Representative of the Official Liquidator present. Put up on 14.12.2017.

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S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)

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